## Information Note to the Press (Press Release No. 31/2022)

## For Immediate Release

## Telecom Regulatory Authority of India

## Extension of last date to receive comments/counter-comments on TRAI Consultation Paper on "Issues Relating to Media Ownership"

**New Delhi, 10<sup>th</sup> May, 2022:** Telecom Regulatory Authority of India had released a Consultation Paper on "Issues Relating to Media Ownership" on 12<sup>th</sup> April, 2022. The last date of receiving comments on the issues raised in the Consultation Paper from the stakeholders was fixed as 10<sup>th</sup> May 2022 and counter-comments as 24<sup>th</sup> May 2022.

- 2. Keeping in view the requests received from the stakeholders for extension of time for submission of comments on the above-mentioned Consultation Paper on the ground that the Consultation Paper requires in-depth study on many issues, it has been decided to extend the last date for submission of comments and counter-comments up to **7th June 2022** and **21 June, 2022**, respectively.
- 3. The comments and counter-comments may be sent, preferably in the electronic form, to Shri Anil Kumar Bhardwaj, Advisor (B&CS), Telecom Regulatory Authority of India, on email: <a href="mailto:advbcs-2@trai.gov.in">advbcs-2@trai.gov.in</a> and <a href="mailto:jtadvbcs-2@trai.gov.in">jtadvbcs-2@trai.gov.in</a>.
- 4. For any clarification/information, Shri Anil Kumar Bhardwaj, Advisor (B&CS) may be contacted at Tel. No. +91-11-23237922.

V. Raghunandan Secretary, TRAI